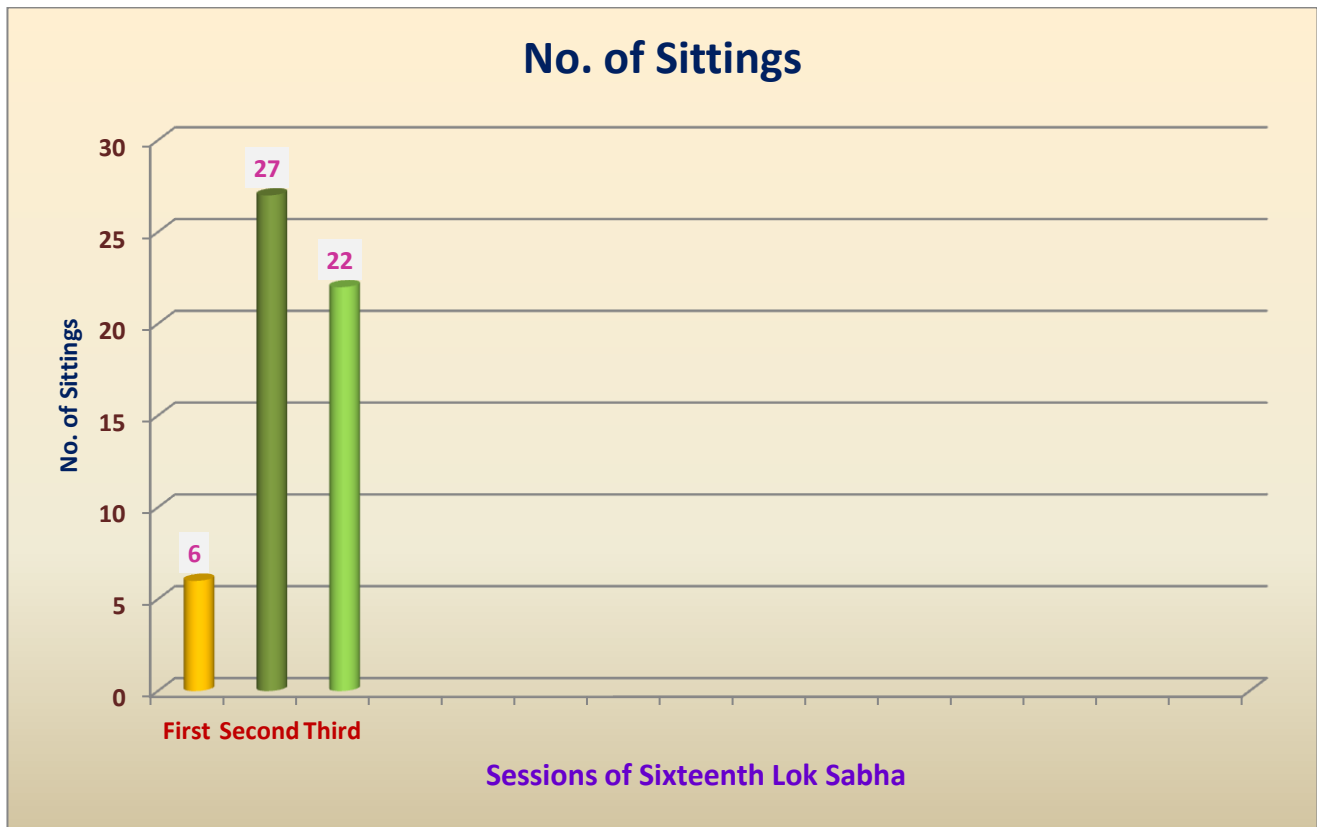




LOK SABHA SECRETARIAT
Press and Public Relations Wing

Third Session of Sixteenth Lok Sabha: An Overview*

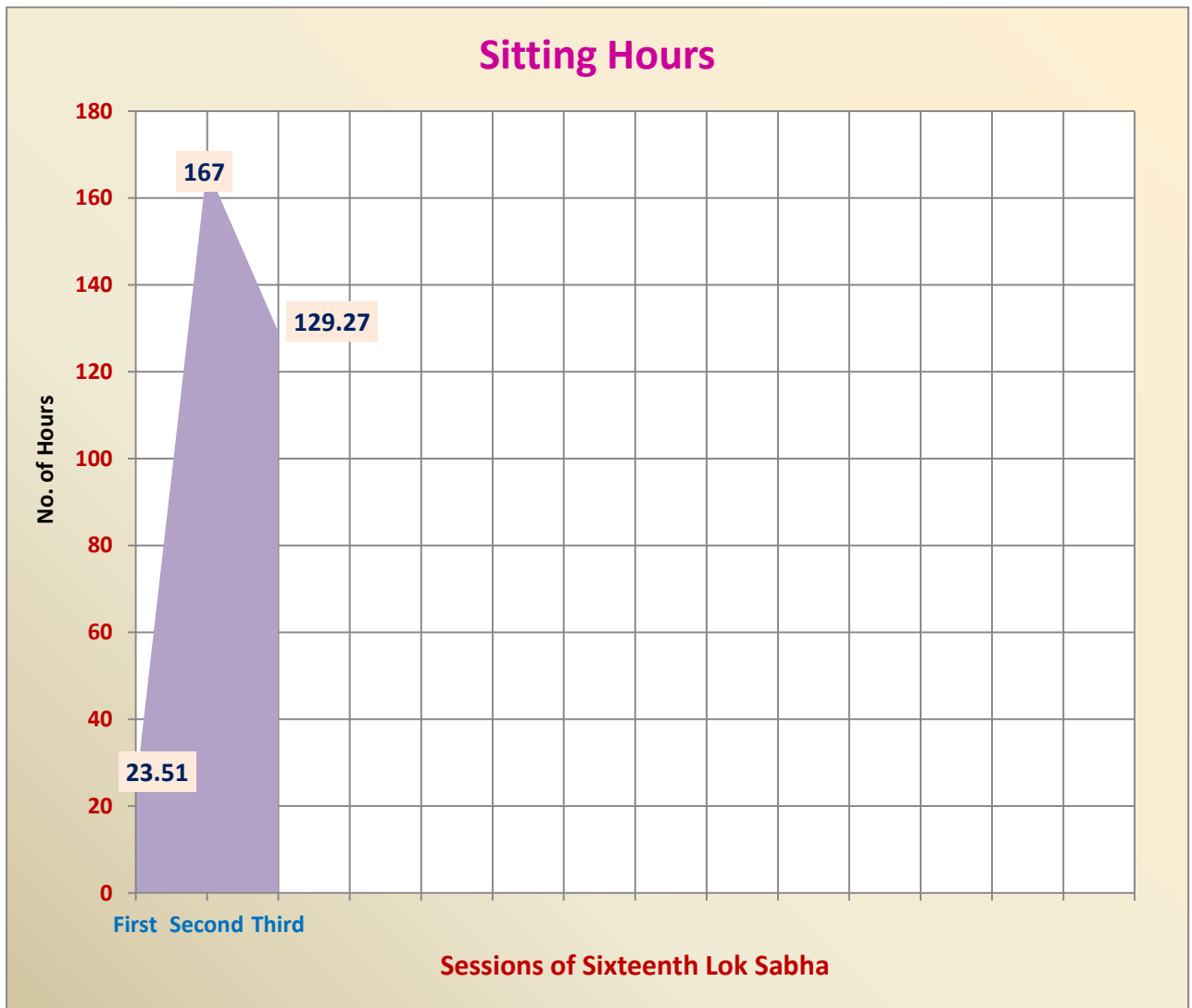
- 1. Period of the Session (Third Session) 24 November - 23 December 2014**
Adjourned *sine die* on: 23 December 2014
- 2. Number of Sittings held (Third Session) 22 sittings**



***Provisional**

**3. Total Number of Sitting Hours
(Third Session)**

129 hours and 27 minutes

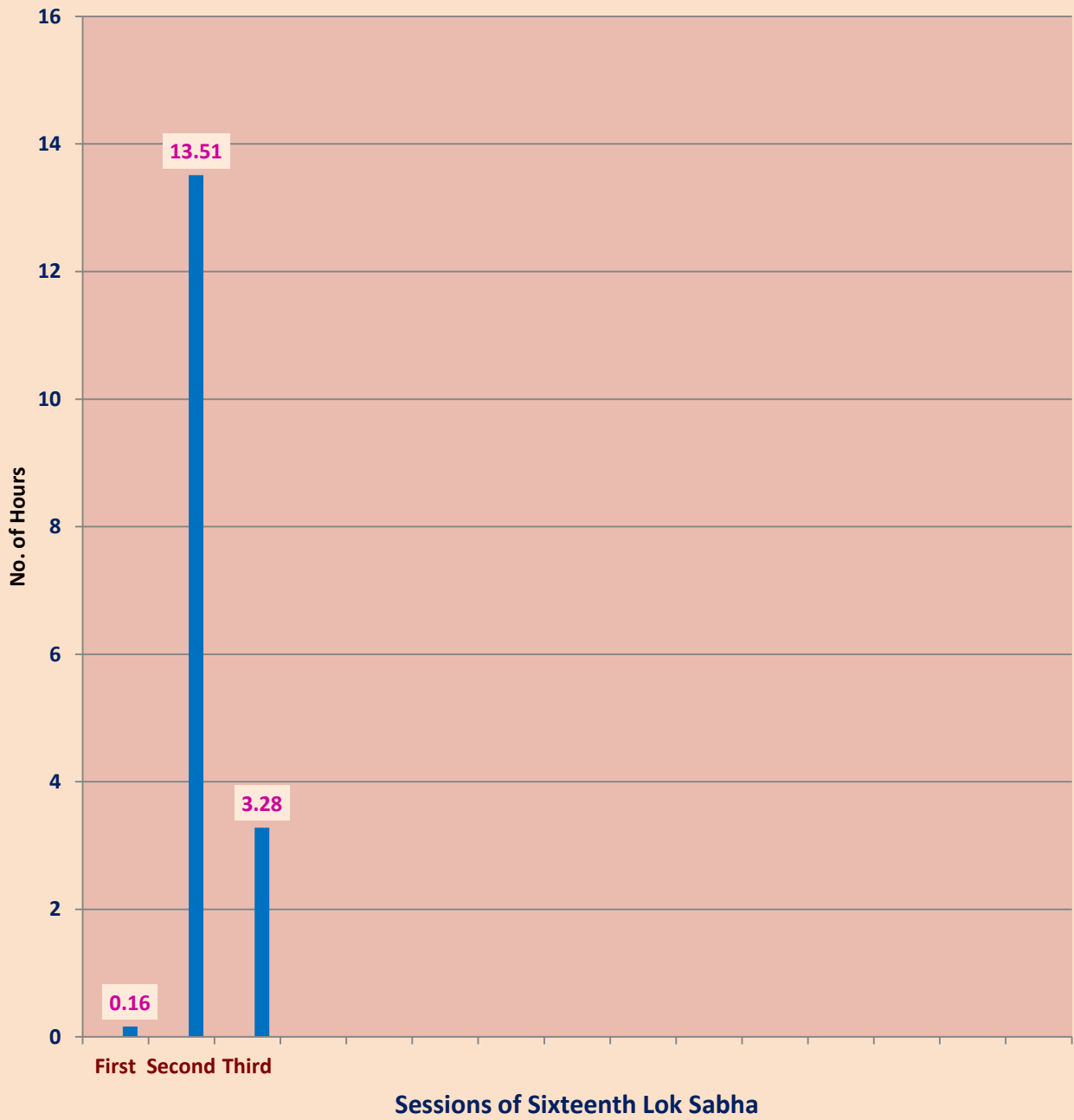


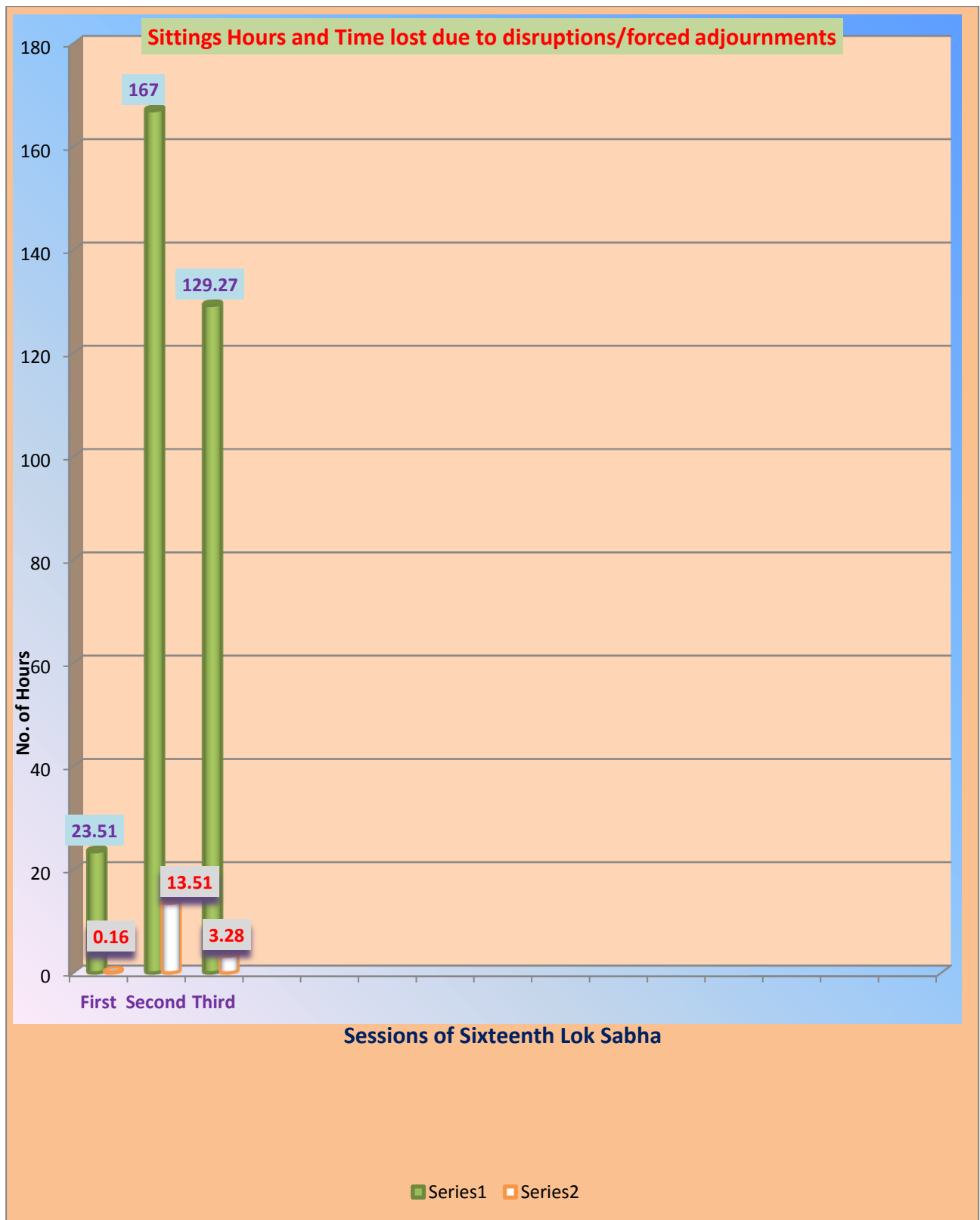
**4. Time lost due to interruptions/
forced adjournments
(Third Session)**

3 hours and 28 minutes

Sessions of Sixteenth Lok Sabha	Time lost due to disruptions/forced adjournments
First	16 minutes
Second	13 hours and 51 minutes
Third	03 hours and 28 minutes

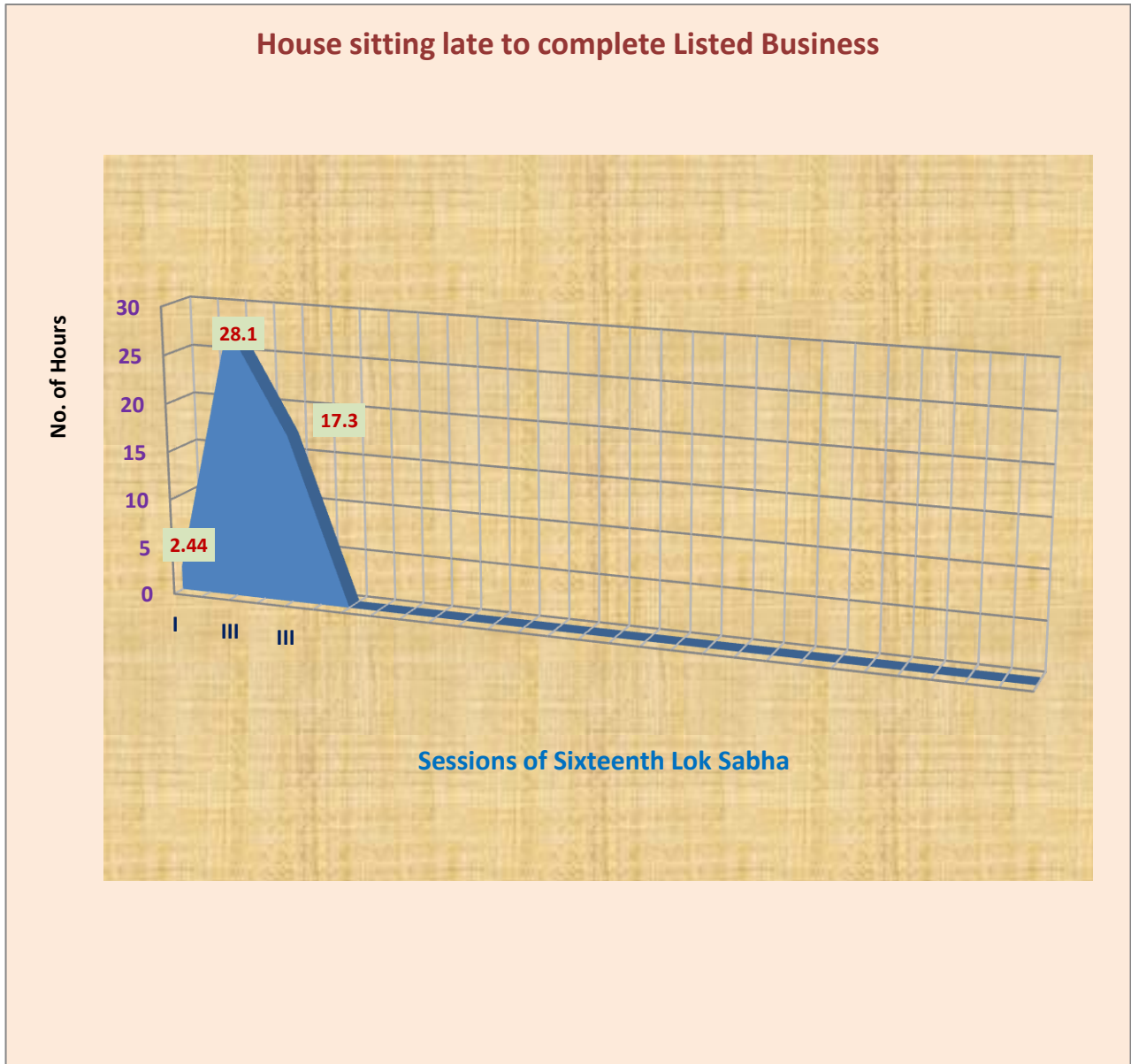
Time lost due to disruptions/forced interruptions





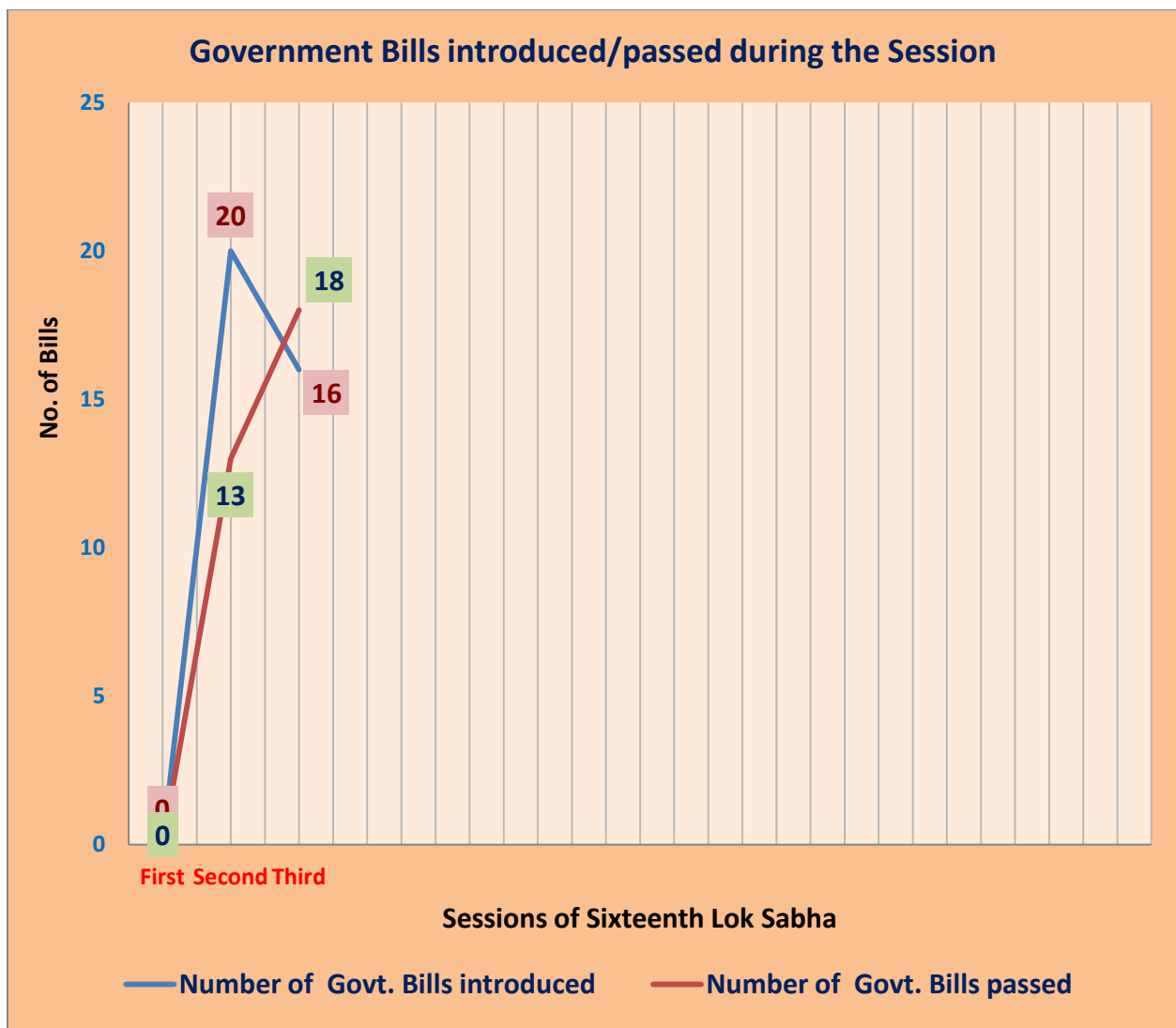
5. House sitting late to complete Listed Business (Third Session)

17 hours and 30 minutes



6. Legislative Business – Govt. Bills

Sessions of Sixteenth Lok Sabha	Number of Govt. Bills introduced	Number of Govt. Bills passed
First	0	0
Second	20	13
Third	16	18



List of Government Bills introduced during the Third Session

Sl. No.	Name of the Bill	Date of Introduction
1.	The Delhi Special Police Establishment (Amendment) Bill, 2014.	25 November 2014
2.	The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014	01 December 2014
3.	The School of Planning and Architecture Bill, 2014	02 December 2014
4.	The Repealing and Amending (Second) Bill, 2014.	03 December 2014
5.	The Payment and Settlement Systems (Amendment) Bill, 2014	08 December 2014
6.	The Coal Mines (Special Provisions) Bill, 2014	10 December 2014
7.	The Appropriation (No. 4) Bill, 2014	10 December 2014
8.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014.	11 December 2014
9.	The Companies (Amendment) Bill, 2014	12 December 2014
10.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2014	15 December 2014
11.	The Motor Vehicles (Amendment) Bill, 2014	15 December 2014
12.	The Lokpal and Lokayuktas and other related Law (Amendment) Bill, 2014	18 December 2014
13.	The Regional Rural Banks (Amendment) Bill, 2014.	18 December 2014
14.	The Electricity (Amendment) Bill, 2014	19 December 2014
15.	The Constitution (One Hundred and Twenty- Second Amendment) Bill, 2014	19 December 2014
16.	The Citizenship (Amendment) Bill, 2014	23 December 2014

List of Government Bills passed during the Third Session

Sl.No.	Name of the Bill	Date of Passing
1.	The Delhi Special Police Establishment (Amendment) Bill, 2014	26 November 2014
2.	The Indian Institutes of Information Technology Bill, 2014.	26 November 2014
3.	The Central Universities (Amendment) Bill, 2014.	26 November 2014
4.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	27 November 2014
5.	The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2014, as passed by Rajya Sabha	28 November 2014
6.	The Textile Undertakings (Nationalization) Laws (Amendment and Validation) Bill, 2014	01 December 2014
7.	The Merchant Shipping (Amendment) Bill, 2014, as passed by Rajya Sabha	02 December 2014
8.	The Merchant Shipping (Second Amendment) Bill, 2014, as passed by Rajya Sabha	02 December 2014
9.	The School of Planning and Architecture Bill, 2014	03 December 2014
10.	The Repealing and Amending (Second) Bill, 2014	08 December 2014
11.	The Payment and Settlement Systems (Amendment) Bill, 2014	09 December 2014
12.	The Appropriation (No. 4) Bill, 2014	10 December 2014
13.	The Coal Mines (Special Provisions) Bill, 2014	12 December 2014
14.	The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2014.	15 December 2014
15.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2014.	16 December 2014
16.	The Companies (Amendment) Bill, 2014.	17 December 2014
17.	The Motor Vehicles (Amendment) Bill, 2014	18 December 2014
18.	The Regional Rural Banks (Amendment) Bill, 2014.	22 December 2014

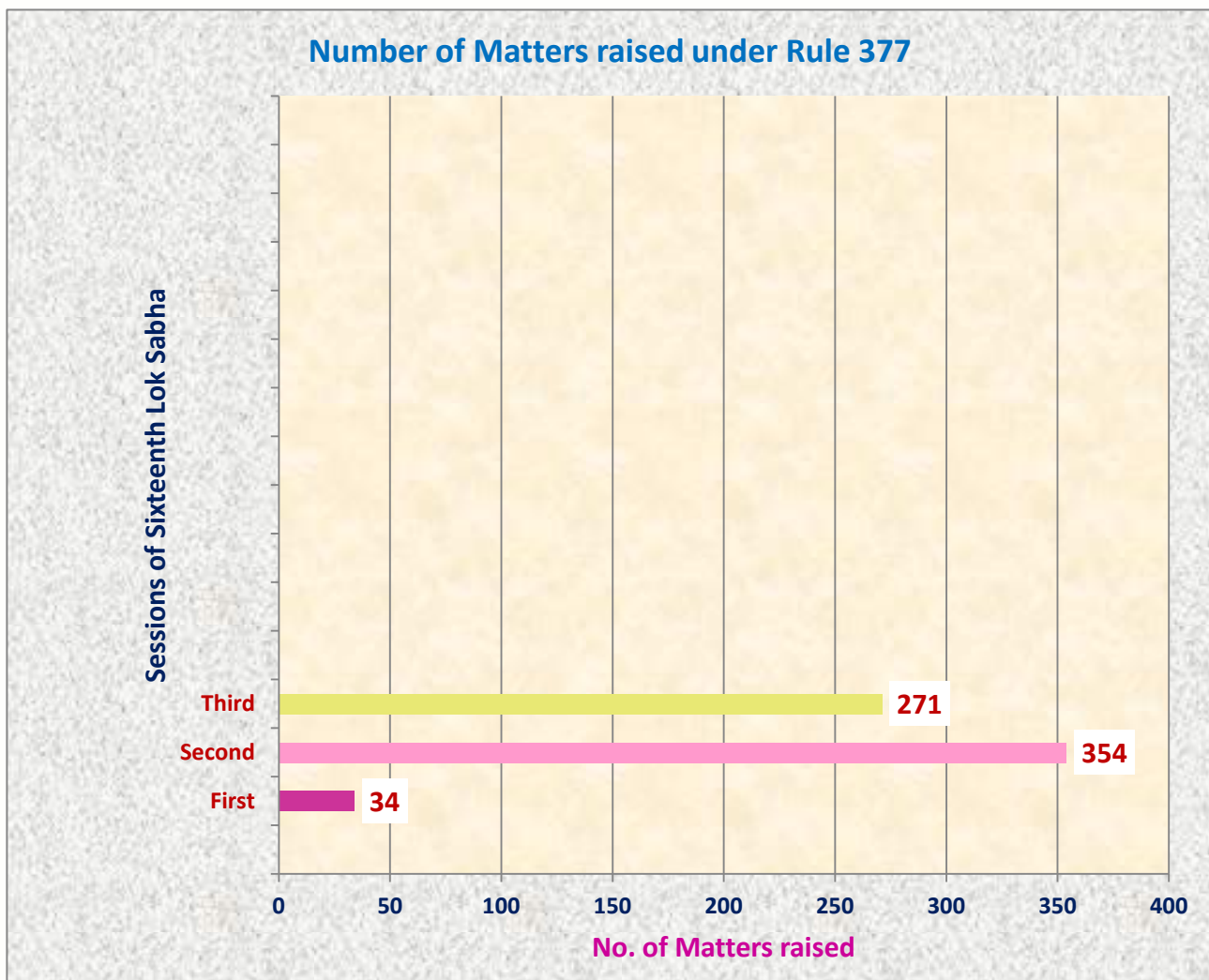
7. Legislative Business -- Private Members' Bills (Third Session)

(i)	Introduced	68
(ii)	Passed	00

8. No. of matters raised under Rule 377 (Third Session)

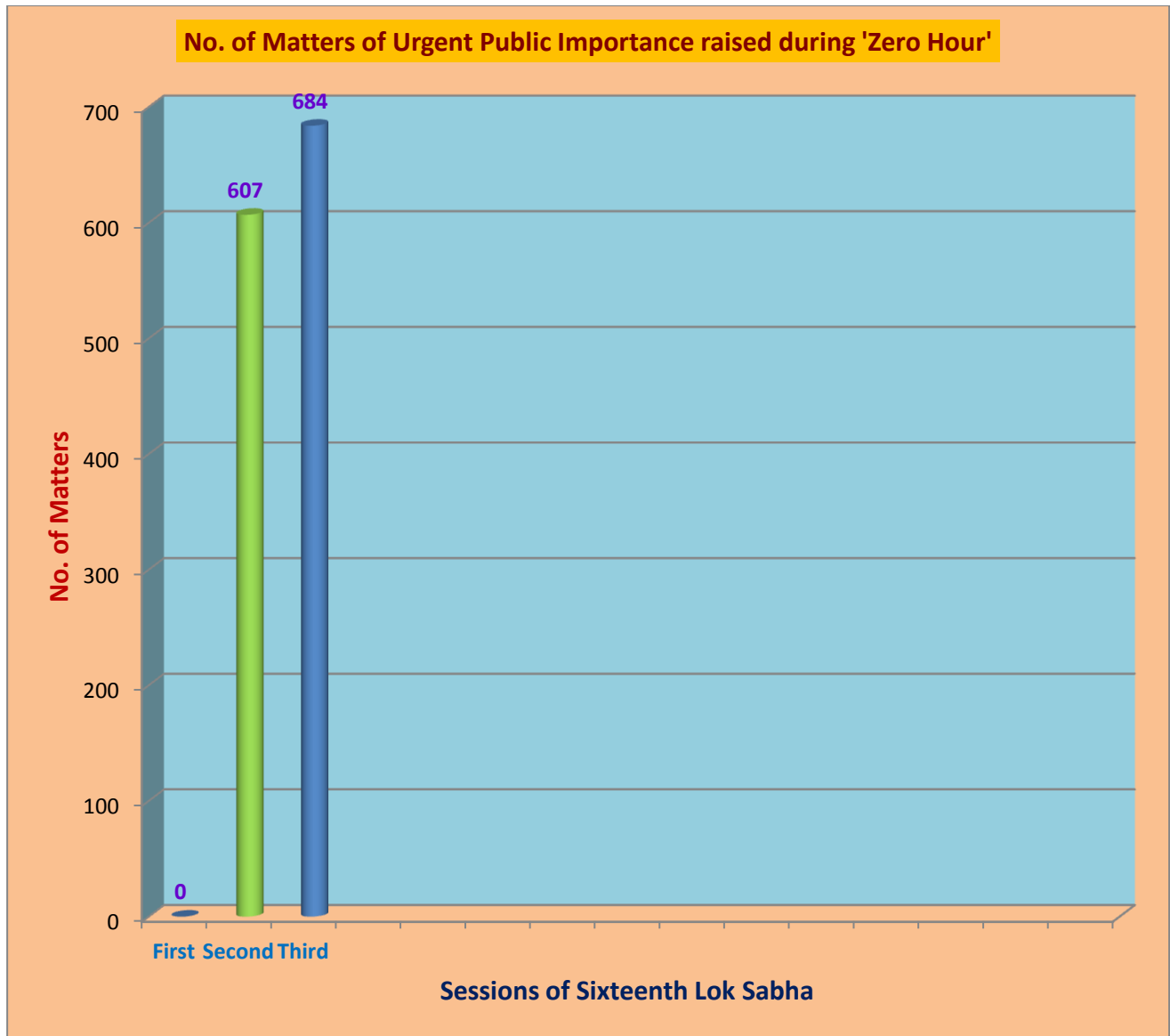
271

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



9. No. of matters of Urgent Public Importance Raised during -“Zero Hour”- (Third Session)

684



10. Number of Discussions held under Rule 193

04

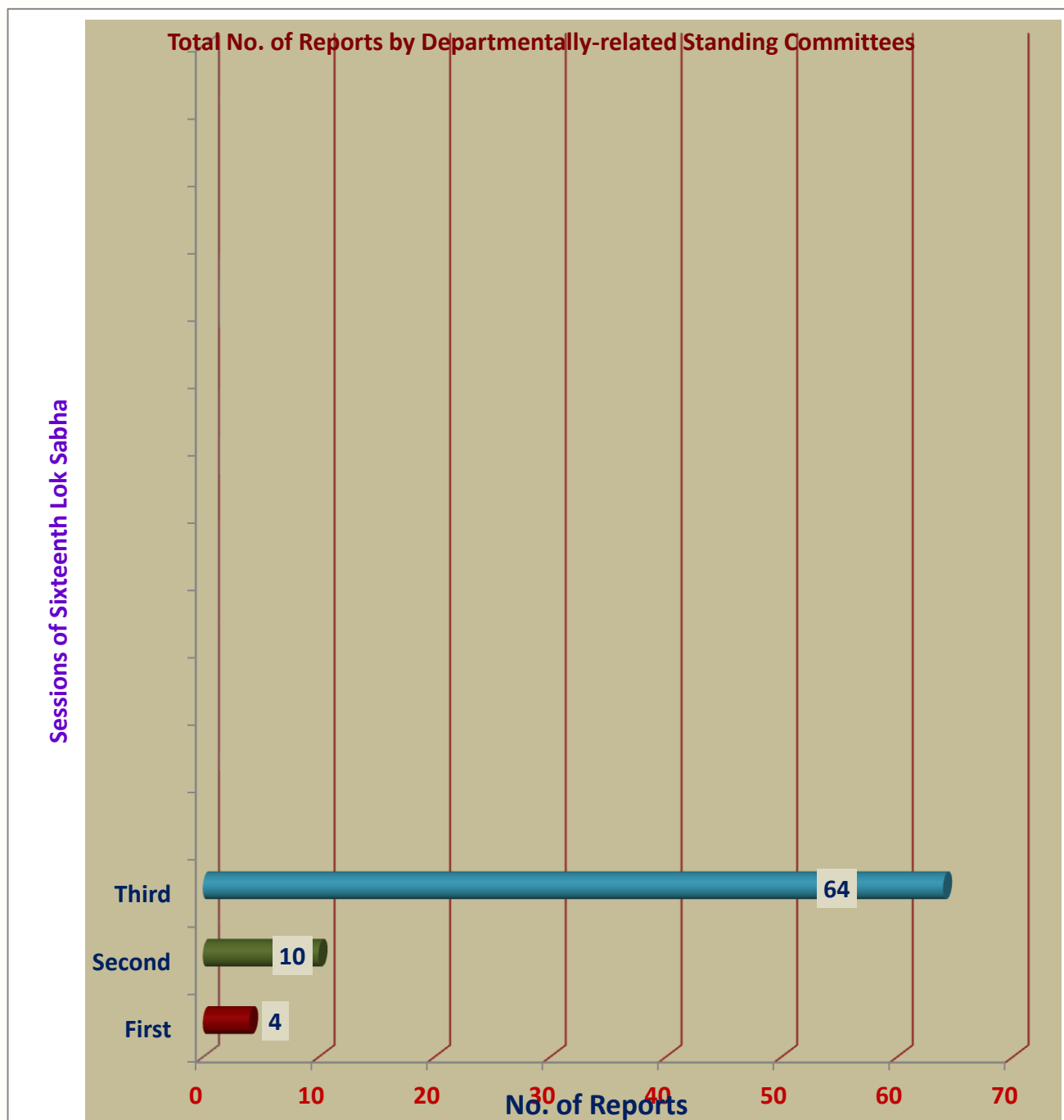
11. Matters raised by way of Calling Attention

04

12. Statements by Ministers

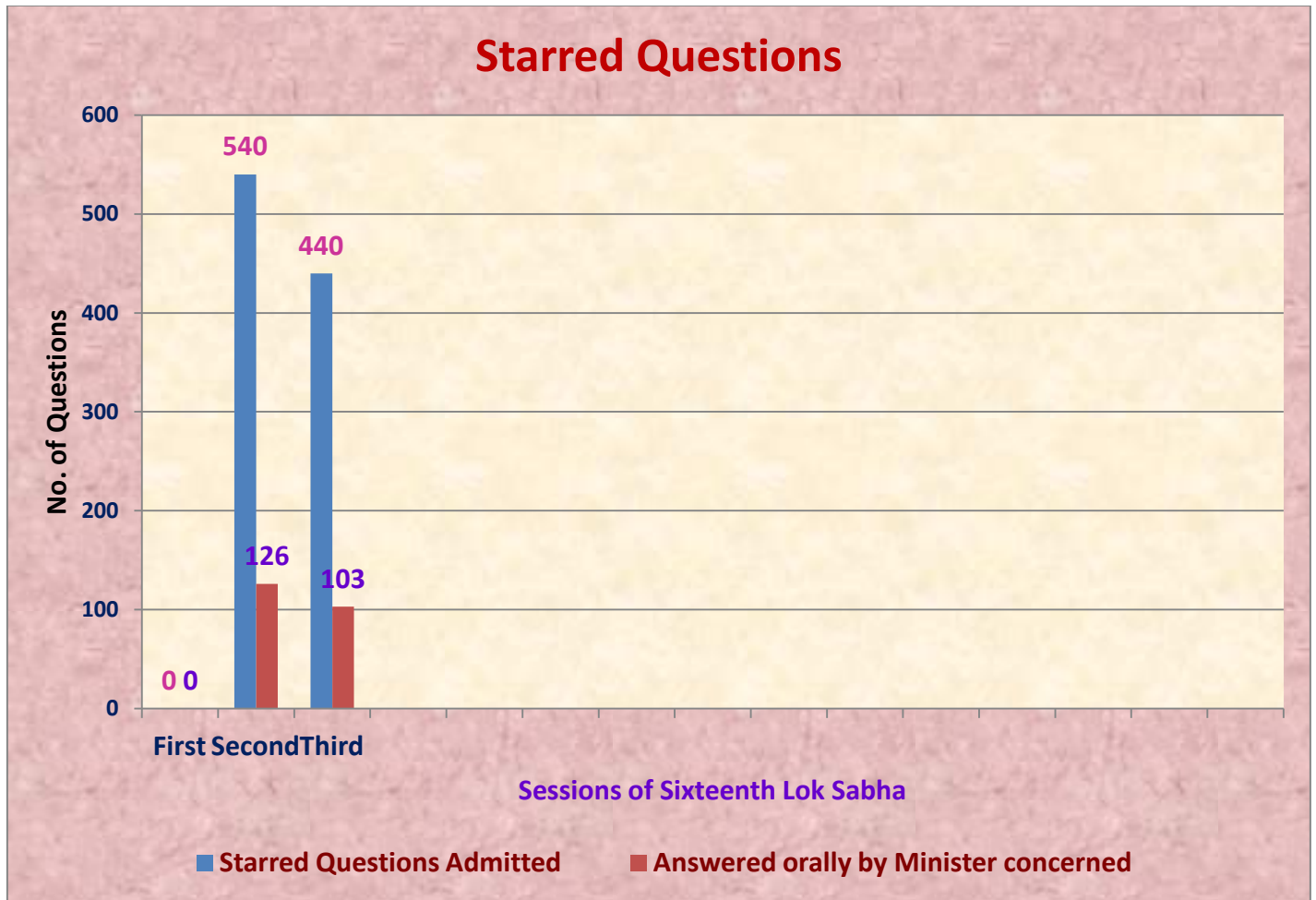
43

13. No. of Reports of Parliamentary Committees (DRSCs: Lok Sabha) presented during 16th Lok Sabha (Third Session) **64 Reports**

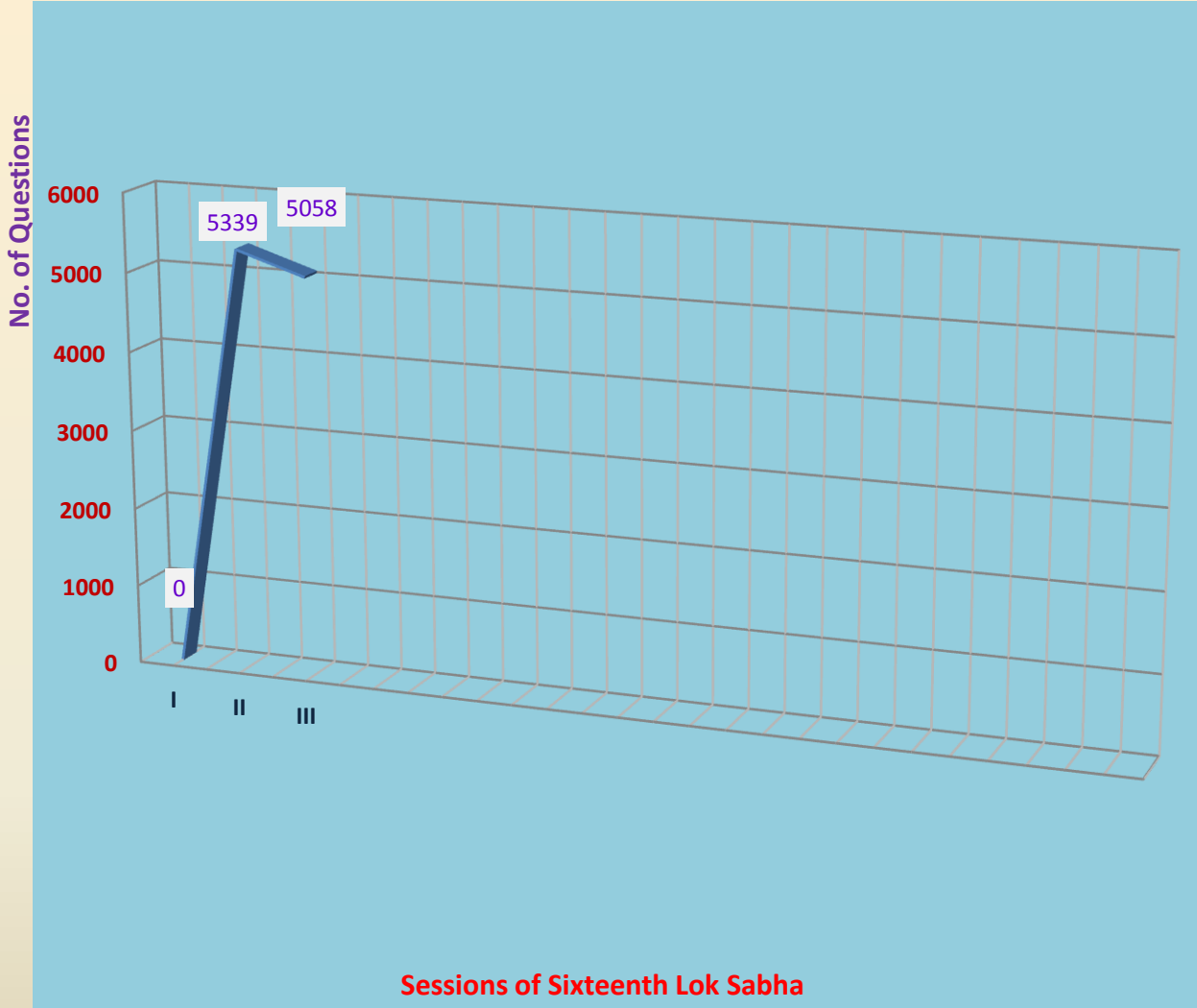


14. Total number of Questions admitted (Third Session)

Sl. No	Type of Questions	
1.	Starred	440
2.	Starred Questions answered orally	103
3.	Un-starred	5058
4.	Half-an-Hour Discussions	02



Unstarred Questions admitted



15. No. of Visitors to the Visitors' Gallery during Third Session of 16th Lok Sabha

No. of Visitors' Passes issued	19,835
Maximum number of Visitors' Passes issued on any single day and the date on which issued	1,660 issued on 17 December 2014

